

**A.VENKATESWARA REDDY
REGISTRAR GENERAL**



**HYDERABAD
DT.01.06.2021**

ROC.NO.1392/SO/2021

To

1. All the Unit Heads in the State of Telangana.
2. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Presiding Officers of the Tribunals in the State.

Sub: High Court for the State of Telangana – State Function arrangements relating to the Telangana State Formation Day Celebrations, 2021 – Accorded permission to hoist National Flag in the Court premises on 02.06.2021 at 8.30 am - Reg.

Ref: Memo No. 1665/POLL.B/2021 dated 31.5.2021.

As directed by the Hon'ble the Chief Justice, all the Unit Heads and the Judicial Officers in the State are hereby requested to hoist the National Flag in the respective Court premises on 02.06.2021 at 8.30 am on the occasion of Telangana Formation Day Celebrations, 2021 by strictly adhering to Covid protocol, lockdown guidelines and the instructions mentioned in the Memo under reference cited.

Yours sincerely,


REGISTRAR GENERAL 01.06.21.

Enclosures:
Memo No. 1665/POLL.B/2021 dated 31.5.2021.

STATE FUNCTIONS
IMMEDIATE

GOVERNMENT OF TELANGANA
GENERAL ADMINISTRATION (POLL.B) DEPARTMENT

MEMO.NO.1665/POLL.B/2021

Dated:31.05.2021.

Sub:- State Functions – Celebration of Telangana Formation Day 2021 on
02.06.2021 at all offices – Instructions – Reg.

Government of Telangana have decided to celebrate the Telangana Formation Day as a State Function on 2nd June, 2021 throughout the State.

2. In this connection all Heads of Offices are requested to unfurl the National Flag in their respective offices at 8.30 A.M. on 2nd June, 2021.
3. All Spl.Chief Secretaries / Prl.Secretaries/ Secretaries to Govt., are requested to issue instructions to all the departments under their control at Hyderabad and at all Districts in the State accordingly.
4. It is also requested to follow the instructions issued on Flag Code 2002 and to avoid usage of plastic flags.
5. In view of Pandemic COVID-19, measures like use of mask, distancing, availability of sanitizers, sanitizing spray and a maximum of 10 participants shall be ensured.
6. In the light of the Pandemic, other events like speeches / Prize distribution / Asset distribution, etc. shall not be organized.

SOMESH KUMAR
CHIEF SECRETARY TO GOVERNMENT

To
All the Spl.Chief Secretaries / Prl.Secretaries / Secretaries of all Departments in
Secretariat.
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